

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 188 of 2015

Dated: 2nd November, 2015

**Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:

Torrent Power Ltd.Appellant(s)

Versus

Uttar Pradesh Electricity Regulatory Commission &Ors.

.... Respondent(s)

Counsel for the Appellant (s) : Mr. Ramji Srinivasan, Sr. Adv.,
Ms. Deepa Chawan &
Mr.H. S. Jaggi.

Counsel for the Respondent (s) : Mr. C.K. Rai &
Mr. Paramhans for R-1.

ORDER

Perused the interim order passed by this Tribunal on 5th October, 2015. The learned counsel for the respondent/State Commission prays for and is granted two weeks' time to file counter affidavit/reply and rejoinder, if any, may be filed within two weeks thereafter. Till then, the interim order dated 5th October, 2015 shall continue.

Post this Appeal for hearing on **10th December, 2015.**

(T. Munikrishnaiah)
Technical Member
hcj/rkt

(Justice Surendra Kumar)
Judicial Member